Item No. 3 Suppl. List-1

IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE)

CM No.1961/2020 in WP(C) No.470/2020

Parvez Ahmad Nengroo

...Petitioner(s)

Through: Mr. R. A. Jan, Senior Advocate with Mr. Taha Khalil,

Advocate.

V/s

Union Territory of J&K & Ors.

...Respondent(s)

Through: Mr. B. A. Dar, Sr. AAG-for R1

Mr. Sunil Sethi, Senior Advocate, with Mr. Ravi Abrol,

Advocate-for Respondent No.2 & 4. Mr. Nitin Parihar-Advocate-for R3. Mr. G. A. Lone, Advocate-for R5.

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(ORDER) 05.06.2020

Notice in the application seeking amendment of the writ petition is waived by learned counsel for the respondents who have sought time to file objections. The objections be filed by or before next date.

List again on 15th of June, 2020.

(Sanjay Dhar) Judge

Srinagar 05.06.2020 "Bhat Altaf, PS"